Patna High Court, Patna
Notice

Ref. : **Tender Notice No. 03 / 2026 (C.O.'s Office) dated 05.09.2026**

All prospective tenderers / bidders willing to participate in the Pre Bid Meeting on **11.09.2026 (Friday) at 03:00 P.M. in Court Room No. 101 in the Centenary Building of the Court**, in respect of **Tender Notice No. 03 / 2026 (C.O.'s Office)** for Providing Services of Dedicated and Static Sweeping and Cleaning Team (equipped with modern cleaning methods and machinery) on OUTSOURCING BASIS in the Patna High Court, Patna, shall collect Entry Pass from the Pass Counter within the premises of the Court **upon production of a valid proof of identity and appropriate authorization for representative of the concerned Outsourcing Agency.**

A maximum of 02 (Two) Representatives from each Outsourcing Agency (***Preferably being well acquainted with the functioning and operations of the Outsourcing Agency***) *shall participate in the Pre Bid Meeting.*

Non participation in the Pre Bid Meeting shall not disqualify any tenderer / bidder from participating in the tender process.

Date : 08.09.2026

08-09-26

Officer on Special Duty
Patna High Court, Patna